

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA
UNSTARRED QUESTION NO - 2059
TO BE ANSWERED ON FRIDAY, THE 06th DECEMBER, 2024

**LEGAL INFORMATION ON 'HAMARA SAMVIDHAN, HAMARA SAMMAN'
PORTAL**

2059. SHRI P P CHAUDHARY:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has launched the 'Hamara Samvidhan, Hamara Samman' Portal, if so, the details thereof including its key features and accessibility in regional languages;
- (b) whether any mechanism has been established to ensure regular updates and accuracy of constitutional and legal information on the portal, if so, the details thereof;
- (c) the number of citizens who have accessed the portal since its launch, State-wise;
- (d) the most frequently accessed information categories;
- (e) whether any awareness programs have been conducted to promote citizen participation through this portal, if so, the details thereof; and
- (f) whether the Government has developed any framework to incorporate citizen feedback for improving legal awareness initiatives, if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (d): Yes Sir. The Department of Justice is implementing a pan-India, year-long nationwide campaign titled 'Hamara Samvidhan Hamara Samman' to celebrate the 75th year of India as a Republic and the adoption of India's Constitution. The campaign was launched on January 24, 2024, by the Hon'ble Vice-President of India. Following this, three regional events have also been organized in Bikaner, Rajasthan, on March 9, 2024, in Prayagraj, Uttar

Pradesh, on July 16, 2024, and in Guwahati, Assam on November, 19, 2024 respectively to ensure decentralized outreach of the campaign. The campaign aims to reaffirm our collective commitment to the principles enshrined in the Constitution of India and to celebrate the shared values that bind our nation.

The ‘Hamara Samvidhan Hamara Samman Portal’ (<https://www.hamarasamvidhan.gov.in/>) which was launched during the 2nd regional event at Prayagraj on 16th July, 2024 serves as a knowledge repository to enhance public awareness about the Constitution and their legal rights. Additionally, the campaign has generated significant public engagement through online competitions conducted in collaboration with MyGov, inspiring citizens to deepen their understanding of constitutional rights and duties.

In order to ensure the accuracy and regular updates of the contents on the *Hamara Samvidhan Hamara Samman* Portal, a team of legal experts from Law Schools and Department of Justice officials are responsible for reviewing and verifying the contents before publication. Regular update in the content of the portal is ensured so that the portal remains relevant and provides necessary information to the citizens. Till date, 662589 persons have visited the Hamara Samvidhan Hamara Samman Portal. However, state wise data of visitors are not maintained in the portal.

(e) and (f): Awareness programs including workshops, webinars and outreach initiatives are conducted at the regional level, in collaboration with educational institutions and community organizations. Campaigns on digital platforms, such as social media, are also organised to promote the portal among citizens and encouraging them to participate in various activities of the campaign. During the conduct of legal awareness programs including webinar, feedbacks from the participants are invariably collected and used for improving future programs.
